

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/98/4923 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Shri Siddhartha Pratim Moitra,
District and Sessions Judge,
Kamrup(M), Assam

Dated Guwahati, the 24th August, 2018.

Sub:- **Station Leave permission**

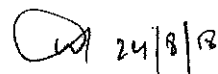
Ref:- Your letter No. DJK/4411/E, Dated 20.08.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. evening of 21.08.2018 till the afternoon of 27.08.2018 has been ~~granted/rejected~~.

The senior-most Addl. District and Sessions Judge, Kamrup(M), will remain in-charge of your Court and Office in your absence

Yours faithfully,

 24/8/18

JOINT REGISTRAR (VIGILANCE)

